

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.1624/57718-848/F.1(3)/Gaz/19 Dated 22.07.2019, the following committee is hereby re-constituted, with immediate effect:-

Name of the Committee	Name of the Judicial Officer	Designation
Centralized Committee for Library (For all Districts)	Ms. Neena Krishna Bansal District & Sessions Judge (South-East)	Chairperson
	Officer In-charge, Library, Tis Hazari Courts	Member
	Officer In-charge, Library, Karkardooma Courts	Member
	Officer In-charge, Library, Dwarka Courts	Member
	Officer In-charge, Library, Saket Courts	Member
	Officer In-charge, Library, Rohini Courts	Member
	Officer In-charge, Library, Patiala House Courts	Member
	Officer In-charge, Library, Rouse Avenue Courts	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

GIRISH KATHPALIA
(GIRISH KATHPALIA) 28.8.19

District & Sessions Judge (HQs)
Delhi

No. 1828/63417-446 /F.1(3)/Gaz/19 Dated 1 AUG 2019

Sub:-Re-constitution of Committee.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Ld. District & Sessions Judges, all Court complexes, Delhi/New Delhi/Rouse Avenue.
3. The Officers concerned.
4. The Sr. AO(J)/AO(J), Library, Tis Hazari Courts, Delhi with the direction to pursue the matter.
5. The Sr. AO(J)/AO(J), General Branch, Admin. Branch (I,II&III), Tis Hazari Courts, Delhi
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

District & Sessions Judge (HQs)
Delhi

o/c